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STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) VIVEK . V.
2. Service to which the officer belongs FSSAI
5. Date of Appointment 21-06-2020

3. Present post held (with date) ASSISTANT DIRECTOR (TECH.)
4. Present Pay R. 63100
6. Date of Birth 17-12-1987

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
- NIL -	- NIL -	- NIL -	- NIL -	- NIL -	- NIL -	- NIL -	- NIL -

Signature 
Name VIVEK . V.
Designation ASSISTANT DIRECTOR (TECH.)
Date 29/01/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.